

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-1269/97

New Delhi this the 18th day of September, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)  
Hon'ble Sh. S.A.T. Rizvi, Member(A)

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1. Sh. Baldev Sarabhai Rathod
2. Sh. Shivbahadur Mahadev Yadav
3. Sh. Rafiqahmed Mohmedyusuf Qureshi
4. Sh. Ramesh Revabhai Patel
5. Sh. Kalpesh Vinodchandra Bhatt
6. Sh. Nijamudeen Jalilahmed Saiyed
7. Sh. Mohd. Mohammedhai Topiwala
8. Sh. Mukesh Mohanlal Sharma
9. Sh. Dharmendra Someshwar Gohe
10. Sh. Mukesh Chandrakant Vyas
11. Sh. Hanifmohmed Musa Piranwala
12. Sh. Gaurang Himatlal Mehta
13. Sh. Deepak Madhukar Petkar
14. Sh. Inayat Abdullatif Vohra
15. Sh. Shailesh Vishnuprasad Patel
16. Sh. Ghanshyam Babusingh
17. Sh. Anil Chhotalal Je
18. Sh. Sureshkumar Punjabhai Makwana
19. Sh. Dharmendra Bipinchandra Gandhi
20. Sh. Savabhai Hirabhai Rathod
21. Sh. Badal Pravinchandra Vyas
22. Sh. Bindesh Surendragiri Gosai
23. Sh. Vinod Mohanlal Prajapati
24. Sh. Ghanshyam Haribhai Patel
25. Sh. Joshi Shailesh Manharlal
26. Sh. Hasmukhbhai Govindbhai Patel
27. Sh. Vinod Kumar Savajibhai Chaudhari
28. Sh. Ashwin Manilal Patel
29. Sh. Manubhai Ranchhodbhai Patel
30. Sh. Satish Mulajibhai Khant
31. Sh. Dipak Tribhovandas Patel
32. Sh. Mistry Manoj Vitthalbhai
33. Sh. Patel Yogeshkumar Shankarbhai

..... Applicants

all are working as Technician/Sr. Technician in the  
office of the Doordarshan Kendra, Taltej Tekra,  
Ahmedabad.

(Present : None even on second call)

Versus

1. Union of India through  
the Secretary,  
Ministry of Information and  
Broadcasting, New Delhi.
2. The Director General,  
O/o Director General Mandi House,  
Copernicus Marg,  
New Delhi.
3. The Director,  
O/o Director Doordarshan,  
Taltej Tekra,  
Ahmedabad.


..... Respondents


(Present : None even on second call)

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ORDER(ORAL)  
Hon'ble Dr. A. Vedavalli, Member(J)

None present on behalf of applicants even on second call. It is seen that none was present on their behalf even on the previous occasion, namely, 14.09.2000. In the circumstances, the O.A. is dismissed for default and non-prosecution.

  
(S.A.T. Rizvi)  
Member(A)

  
(Dr.A. Vedavalli)  
Member(J)

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